

ITEM NO.1  
SECTION III-A

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Civil Appeal No(s). 4196/2014

YASIN & ANR.

Appellant(s)

VERSUS

MURARI LAL

Respondent(s)

(ONLY I.A. NO. 135968/2020 IS TO BE LISTED  
IA No. 135968/2020 - APPLICATION FOR SUBSTITUTION)

Date : 18-01-2021 These matters were called on for hearing today.

For Appellant(s)

Ms Akriti Chaubey, Adv.  
Mr. Ejaz Maqbool, AOR

For Respondent(s)

Mr. Mukul Kumar, AOR

UPON hearing the counsel through Video Conference, the  
Court made the following

O R D E R

Sole respondent is duly represented.

Application for substitution filed in respect of proposed  
legal representatives of deceased appellant no.2 alongwith  
vakalatnama/appearance of legal heirs is allowed, being in time.  
Cause title be amended accordingly.

ANIL LAXMAN PANSARE  
Registrar